

SPECIAL BENCH

ITEM NO.198

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.206/2021, IA No.123/2021, IA No.328/2021, IA No.131/2022
IA No.448/2022 & IA No.524/2023 IN CP (IB) No.391/ALD/2019**

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PUNJAB NATIONAL BANK V/S M/S RENU RESIDENCY PVT LTD
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Abhishek Anand with Sh. Karan Kohli : *For the RP*
& Ms. Palak Kalra, Advs.

Sh. Raghav Dev Garg, Adv. : *For the COC*

ORDER

Ld. Counsel representing the Petitioner is present through VC.

- 1. This being a Special Bench, at the request of the learned counsels representing both the parties, the matter is adjourned for further hearing on 25th July, 2024 before the Regular Bench, and to be taken up 12:30 PM.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Pushpendra Kumar
(P.S.)*